

Wherever you may locate your headquarters, that will be judged by its performance later on. But in view of the acute shortage of paper, may I know whether any other projects, particularly, in Meghalaya, Manipur, Tripura and North Bengal which is a very backward area are under consideration or are you confining only to two projects in Assam and one in Nagaland?

SHRI T. A. PAI: There could be a project in West Bengal, two small projects in Manipur and a project in Tripura has been ordered for survey by the Planning Commission. There is also a possibility of a big project in Madhya Pradesh, in Bastar. Each project costs about Rs. 100 crores in way of capital cost. Therefore, the first problem is to see that these projects are tied up and they are brought into existence as quickly as we can. (Interruption) Whatever has been cleared and included in the Fifth Plan has not been kept in cold storage. It is a question of time.

SHRI INDRAJIT GUPTA: After all, the projects could be of different sizes big, medium and small. Do they all cost Rs 100 crores each? Why not go in for smaller projects also?

SHRI T. A. PAI: A very large number of smaller paper projects have been licensed for re-cycling agricultural waste and all that in different parts of the country. They are likely to be brought into existence with an expectation of 80,000 tonnes of production in the course of a few years.

Industrial Complex near Chhatrapur, Orissa

*129. **SHRI ARJUN SETHI:** Will the Minister of ATOMIC ENERGY be pleased to refer to the reply given to Unstarred Question No. 1272 on 20th November, 1974 regarding setting up of an Industrial Complex by Indian Rare Earths Limited near Chhatrapur in Orissa and to state:

(a) the steps so far taken by Government for setting up the Industrial Complex near Chhatrapur, Orissa;

(b) whether a consortium of financial institutions has been constituted to undertake the execution of works on the project; and

(c) if so, the broad features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The proposal for setting up an Industrial Complex near Chhatrapur based on beach sand minerals is under the active consideration of Government.

SHRI ARJUN SETHI: On an earlier occasion, replying to the question referred to here, the hon. Prime Minister has stated that preliminary steps are being taken by the Company regarding acquisition of land, consultancy arrangements and provision of infrastructure facilities. In this context, may I ask whether at least the acquisition of land and consultancy arrangements have been done and if so, how soon the complex is coming up?

SHRI VIDYA CHARAN SHUKLA: The acquisition of land has taken place. We have also engaged the consultants for undertaking this project. The hon. Member will see that we have made some progress in this matter.

SHRI ARJUN SETHI: I would like to know what will be the total amount required for this project in all its totality—for investment.

SHRI VIDYA CHARAN SHUKLA: The feasibility report is still under consideration, and regarding the financial aspects, I can say that, in Phase I of the Complex, it is estimated that the cost would be Rs. 32.50 crores, including the working capital of Rs. 2.15 crores. Of course, the foreign

exchange component will also be there. But I would not like to give the final figures in this matter until the figures have been firmed up and they have been approved by the Government.

SHRI JAGANNATH RAO: Every month or every two months it is being announced on the radio that a mineral sand separation project will be set up at Chhatrapur. From the reply given by the hon. Minister it is evident that every thing is ready. May I know what is holding up starting of this industry near that area? Is it scarcity of resources or the fact that the Gopalpur minor port has not yet been finalised? What is really holding up this project?

SHRI VIDYA CHARAN SHUKLA: Really nothing is holding it up. We are only proceeding cautiously in this matter because it is a highly complex operation that has to be undertaken, and unless we do it with a great deal of forethought and planning, we may commit mistakes which may be very costly. Therefore, while we are going ahead with this project, because of the novelty of it the speed is bound to be a little slow.

श्रीमती सहोदराबाई राय : अध्यक्ष महोदय, मैं माननीय मिनिस्टर माह्वर से यह कहना चाहती हूँ कि हमारे मध्य प्रदेश के लिए कोई भी योजना जब चालू होती है, तो छ: महीने तो उस की नाप-तोल में चग जाते हैं और सारी रकम खर्च हो जाती है तो कलकत्ता और दूसरी जगहों पर वह योजना चली जाती है। मैं जानना चाहती हूँ कि छतरपुर के लिए आप ने जो योजना तैयार की है, उस में ऐसा तो नहीं है कि छ: महीने लग जाएं और फिर दूसरी जगह वह चली जाए और हम देखने में रह जाएं?

श्री विद्या चरण शुक्ल : यह जो माननीय सदस्या ने छतरपुर के बारे में कहा है, यह मध्य प्रदेश का छतरपुर नहीं है।

श्रीमती सहोदराबाई राय : तो फिर मध्य प्रदेश के छतरपुर में भी खोलिये आप।

श्री विद्या चरण शुक्ल : मैं यह कहना चाहता हूँ कि छतरपुर में जो यह काम शुरू किया है, इस को हटाने का विचार नहीं है।

Applications for Production of T.V. Sets in West Bengal lying with the Electronics Commission

*130 **SHRI R. N. BARMAN:** Will the Minister of ELECTRONICS be pleased to state:

(a) whether a large number of applications for production of T.V. sets in West Bengal have been lying with the Electronics Commission for more than two years;

(b) if so the total number of such applications pending and the reasons therefor; and

(c) whether due to the non-issuance of such licences, the TV buyers of West Bengal have to look to Delhi manufacturers and thereby a vast market is sought to be reserved for the existing manufacturers of T.V. sets?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). No application for production of TV sets in West Bengal is pending with the Department of Electronics or the Electronics Commission.

(c) Does not arise.

SHRI R. N. BARMAN: The Minister has not tried to answer my question. I had asked whether applications were pending for two years or not. He says that nothing is pending now. Whatever it may be, the fact is that applications were kept pending for two years and when TV is introduced in West Bengal, there will be no State manufactured TV